

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.51
C.A. No.51 & 76/2023 in
C.P. No.63/BB/2023**

IN THE MATTER OF:

M/s. Axis Trustee Services Ltd. ... Petitioner
Vs.
M/s. Aubergine Properties Pvt. Ltd. & Anr. ... Respondents

Order under Section 241-242 of Companies Act, 2013

Order delivered on 29.04.2024

CORAM:

**SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner : Ms. Anupama G. Hebbar with
Ms. Nikita Surabhi
For the Respondent : None

ORDER

1. Heard the Ld. Counsels for the Petitioner. None for the Respondent.
2. List the matter on **20.06.2024**. In the meanwhile, Interim Order granted on 27.06.2023 is extended till the next date of hearing.

**-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

Anishma

**-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)**